

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)**

SEVENTEENTH LOK SABHA

118

ONE HUNDRED AND EIGHTEENTH REPORT

[Delay in laying of the Annual Reports and Audited Accounts of the National Bal Bhavan, New Delhi under the administrative control of the Ministry of Education (Department of School Education and Literacy)]

(Presented on 03.04.2023)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
March 2023/ Chaitra 1945 (Saka)**

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)

Shri Girish Chandra - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table (2022-23), having been authorized by the Committee to present the Report on their behalf, present this 118th Report in respect of the delays in laying the Annual Reports and Audited Accounts of the National Bal Bhavan, New Delhi under the administrative control of the Ministry of Education (Department of School Education and Literacy).

2. In terms of the recommendations of the First Report (5th Lok Sabha) of the Committee, presented to the House on 8th March, 1976 and the Second Report (5th Lok Sabha) of the Committee, presented to the House on 12th May, 1976 and the Second Report (6th Lok Sabha) of the Committee on Papers Laid on the Table, presented to the House on 22nd December, 1977, the Annual Report and Audited Accounts of the all Statutory/Autonomous, Institutes, Companies, Public Undertakings, Corporations, Joint Ventures, Societies, etc. are required to be laid on the Table of the House within nine months of the closure of accounting year i.e., by 31 December.

3. The scrutiny by the Committee revealed that the requisite documents of the National Bal Bhavan, New Delhi for 2015-2016, 2016-2017 and 2018-2019 to 2020-21 were presented to Lok Sabha with continuous delays. The Committee considered the matter of delays in laying the Annual Reports and Audited Accounts of the National Bal Bhavan, New Delhi and took oral evidence of the representatives of the Department of School Education and Literacy, Ministry of Education at their sitting held on 13th December, 2021.

4. The Committee considered and adopted the Report at their sitting held on 29.03.2023.

5. The Committee wishes to express their thanks to the officers of the National Bal Bhavan, New Delhi and the Department of School Education and Literacy, Ministry of Education, Government of India for furnishing the written replies and other material/information for being placed before the Committee.

6. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

7. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
29 March 2023
Chaitra 8, 1945 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Committee on Papers Laid on the Table

Report

Delay in laying of the Annual Reports and Audited Accounts of the National Bal Bhavan, New Delhi under the Administrative control of the Department of School Education and Literacy, Ministry of Education

The National Bal Bhavan (NBB), New Delhi is an Autonomous Institution under the Department of School Education & Literacy, Ministry of Education, Govt. of India. It was established to enhance and nurture creative potential and skills of children from 5 to 16 years' age group through imparting training in various activities like Art & Craft, Music, Dance, Stitchery, Handicraft, Weaving, Clay modeling, Science, Museum, Literacy, Home Management activities and Physical Education etc. by way of non-formal education system. The National Bal Bhavan is premier 'Children Institution' of the country. Membership of the NBB is being granted to the children for the period from 1st April to 31st March every financial year.

2. On being asked the Act, Rule or Regulation under which the Papers of these organisations are being laid on the table of the House, the MoE (DoSE&L), in their written reply, submitted as under: -

"In the Memorandum, Rules, Regulations and Bye-Laws of NBB, there is no rule/provision for laying the Annual Report and Audited Accounts of National Bal Bhavan on the Table of House of Parliament.

However, the Papers (Annual Report and Audited Accounts of National Bal Bhavan is being submitted to the Ministry of Education for laying the same on the Table of Houses of Parliament as per directions of Ministry of Education."

3. The Committee asked the Ministry to state the provision and time for laying of Annual Reports and Audited Accounts of the NBB on the Table of the House. The MoE (DoSE&L), in its written reply has submitted as that : -

"None of the provision and time for laying of those Papers on the Table of the House in the said Act, is mentioned in the Memorandum, Rules, Regulations and Bye-Laws of NBB."

In this connection, the Committee desire to draw the attention of the MOE to para 1.14 of Second Report (Sixth Lok Sabha) which states that -

"The Committee further recommend that Government might consider the feasibility of amending, where necessary the relevant Statutes/Rules Regulations of such organisations, to make it obligatory on the part of the administrative Ministry concerned to lay the Annual Reports/Audit Reports of such organisations under their administrative control before Parliament within nine months of the close of accounting year so that Parliament is apprised of their activities."

4. The NBB is fully funded by the Ministry of Education, Government of India. The Ministry of Education (Department of School Education and Literacy) – MoE (DoSE&L) provides the Grants-in-Aid to the NBB on annual basis. The year-wise grant provided to the NBB since 2015-2016 till 2019-2020 have been given in **Appendix-I**

5. In terms of the Committee on Papers Laid on the Table (5th Lok Sabha) contained in the First Report presented to the House on 08 March, 1976; the Second Report, presented to the House on 12 May, 1976; and also in the Second Report (6th Lok Sabha), presented to the House on 22nd December, 1977, the Annual Reports and Audited Accounts of the Organisations/Corporations/PSUs are required to be laid on the Table within 9 months of the closure of the accounting year. To comply with the requirement, a proper time schedule should be laid down for compilation of the Annual Report and Audited Accounts and their auditing. The Committee felt that normally a period of three months would be sufficient for compilation of the Audited Accounts and their submission for Audit; the next six months might be given for auditing of accounts, printing of the Report and sending it to Government for laying. If for any reason, the Annual Report and Audited Accounts of the Organisations/Corporations/PSUs could not be laid within the prescribed period of nine months, the Ministry concerned should lay a statement within 30 days of the expiry of the aforesaid period or as soon as the House assembles, whichever is later, explaining the reasons as to why the documents could not be laid.

6. The Committee on Papers Laid on the Table, Lok Sabha scrutinized the Annual Reports and Audited Accounts of the National Bal Bhavan that were laid before the Parliament (Lok Sabha) by the Ministry of Education (Department of School Education and Literacy). The examination of these paper revealed that the documents of NBB for the year 2015-2016 were laid on 10.04.2017 with delays of 03 months 10 days; for the year 2018-2019 on 08.02.2021 with delays of 13 months 08 days; for the year 2019-2020 on 20.12.2021 with delays of 11 months 20 days and the documents for the year 2020-2021 had been laid on 04.04.2022 with delays of 03 months 04 days. The statement showing the actual dates of laying of the Annual Reports/Audited Accounts of the NBB, New Delhi alongwith the extent of delay is placed at **Appendix-II**.

7. The chronological sequence, as submitted by the MoE (DoSE&L), in respect of the finalization of the Annual Reports and Audited Accounts of the NBB for the years from 2015-2016 to 2020-2021, is given in **Appendix-III**.

8. The Committee desired to know the reasons for the delay in laying the Annual Reports and Audited Accounts of the NBB for the years from 2015-16, 2018-19 and 2019-20, the MoE (DoSE&L) in their written reply submitted as under: -

"Reason for delay for Annual Accounts for the F.Y. 2015-16 according to delay statement

The Annual Report for the FY 2015-16 was ready on time but the Audited Accounts of the FY 2015-16 were not ready due to non receiving of Separate Audit Report (SAR) on Annual Accounts from office of DGA(CE). NBB has received the draft SAR on 13.01.2017 and reply on draft SAR were submitted to DGA(CE) on 16.01.2017. Thereafter, NBB received the Audited accounts along with final SAR from DGA(CE) on 02.02.2017.

Reason for delay for Annual Accounts for the F.Y. 2018-19 according to delay statement

.....the delay occurred due to Annual Account and Annual Report for FY 2018-19 could not be approved by Finance Committee and Board of Management due to NBB had no Chairperson & BoM. The delay was due to reasons mainly beyond the control of NBB and it is requested the same may be condones. Hence, these papers are now laid on the Table of Lok Sabha & Rajya Sabha.....

Reason for delay for Annual Accounts for the F.Y. 2019-20

Delay in preparation and Audit of Annual Accounts of National Bal Bhavan for the year 2019-2020 was due to lockdown because of Covid-19 and non availability of Chartered Accountants appointed for the purpose of preparation and Audit of Annual Accounts of NBB for the year 2019-2020. Audited Accounts along with Auditors Report were received from Chartered Accountants on 20.11.2020. Annual Accounts were approved by the Finance Committee of NBB on 11.02.2021, and, Board Management approved the same in 209th Meeting held on 18.02.2021. Duly approved Accounts were forwarded to Office of Director General of Audit (DGA) on 20.02.2021. The draft Audit Report was received on 22.04.2021, and NBB sent the reply to DGA on 22.05.2021. Final Separate Audit Report (SAR) has been received on 14.06.2021. Note for holding meeting of Finance Committee was put up on 15.07.2021 which was held on 22.09.2021. Board Meeting of NBB was held on 21.10.2021."

9. On being asked whether the delays in laying the documents indicate that due importance was not given to the timely laying of the papers before the Parliament and things were taken in a casual manner, the MoE (DoSE&L), in their written reply, submitted as under: -

"Ministry in coordination with NBB had overcome the earlier loopholes and laid the Annual Account for the FY 2016-17 & 2017-18 in stipulated time.

In the FY 2018-19 the submission of Annual Accounts of NBB was delayed due to non-existence of Board of Management and in Financial Year 2019-20 & 2020-21 it was delayed due to nationwide lockdown and prevailing pandemic situation due to COVID-19."

10. On being asked by the committee, whether the MoE (DoSE&L) and the NBB has identified the stages in which delays have occurred during all these years and if so, how does the Ministry proposed to curtail the same, the MoE (DoSE&L), in their written reply, submitted as under: -

“The submission of Annual Accounts of NBB for the FY 2018-19 was delayed due to non-existence of Board of Management and in Financial Year 2019-20 & 2020-21 it was delayed due to nationwide lockdown and prevailing pandemic situation due to COVID-19. To overcome such situations in future, the process of e-office and digitalisation of office record in NBB has been under process.”

11. The Committee enquired from the MoE (DoSE&L) how the issue of auditing of the accounts and finally timely receipt of the final Audit Reports from the Audit Authorities was dealt with by the MoE (DoSE&L). The MoE (DoSE&L) in their written reply, submitted as under :-

“The submission of Annual Accounts of NBB was delayed due to non-existence of Board of Management in 2018-19. Year 2019-20 & 2020-21 was delayed due to COVID-19”

12. The Committee enquired from the Ministry as to whether they had faced any procedural difficulties associated with convening the meeting of the Competent Authority for getting approval of the documents of the organisation. The MoE (DoSE&L) submitted as under :-

“Director, NBB is being a Head of Organisation, is also a Competent Authority of National Bal Bhavan. Since, December 2015 onwards, NBB has no regular Director. To manage affairs of National Bal Bhavan, Ministry of Education has given the additional charge of the post of Director, NBB to its senior officers from time to time. Due to non-availability of regular Director, NBB, there are several difficulties to complete the procedural requirements in time.

Interviews for filling up the post of Director, NBB on deputation basis were conducted on 22.10.2020. Selection Committee had selected three candidates in order of merit. 1st candidate in the merit list was offered the post; he had refused to join the post in June, 2021. Since then the matter is still pending for consideration to be given the offer of appointment to the 2nd candidate available in the merit list.”

13. The Committee then asked the Ministry as to whether there is any mechanism in the Ministry to monitor the progress of work in this regard and to ensure timely laying of the documents of NBB. The MoE (DoSE&L) in their written reply has submitted that :-

“Ministry reminds NBB in regular intervals for finalization and timely submission of Annual Accounts in both the Houses of Parliament. Ministry will ensure in future to submit the Annual Accounts of NBB timely in both the houses.”

14. The Committee asked the Ministry to furnish a note on the remedial measures to be taken both by the MoE (DoSE&L) and the NBB to ensure timely laying of the documents before Parliament within the prescribed period of nine months from the closure of the Accounting Year. The MoE (DoSE&L), in their written reply, submitted as under:-

"The submission of Annual Accounts of NBB was delayed due to non-existence of Board of Management in 2018-19. Year 2019-20 & 2020-21 was delayed due to COVID-19. In future, NBB will take all the remedial measures to complete the task on stipulated time."

15. The Committee asked the Ministry of Education about the latest position regarding finalization of the Annual Reports and Audited Accounts of the organisation for the years 2019-2020 and 2020-2021 and also as to how soon the Annual Reports and Audited Accounts for these years are expected to be laid on the Table of the House. The MoE (DoSE&L), in their written reply, submitted as under:-

"Annual Accounts 2019-20

CAG Audit has been completed. Separate Audit Report (SAR) has also been received. Finance Committee Meeting and Board of Management Meeting is held. The Annual Accounts for the FY 2019-20 will be submitted to both the houses of Parliament in coming winter session .

Annual Report 2019-20

Annual Report is being prepared by the Programme Section every year. Information as provided by the Programme Section, the Annual Report for the year 2019-20 is ready.

Annual Accounts 2020-21

Annual Account of NBB is on Tally basis. Tally Clerk was not coming from mid of April 2021 due to Covid-2019 and did not come to office for 2 months. Tally Operator stopped coming from 03.07.2021. The new Tally Operator cum Clerk was appointed on 29.09.2021. Ministry along with NBB is trying level best to complete the Account in time. After joining of Tally Operator relevant accounting data is in process to be sent to Chartered Accountant for Auditing.

Annual Report 2020-21

Annual Report is being prepared by the Programme Section every year. Information as provided by the Programme Section, the Annual Report for the year 2020-21 is under preparation."

16. Consequently, in the quest to examine the reasons of delays in laying the Annual Reports and Audited Accounts of NBB for 2015-2016 to 2019-2020 in details, the Committee on Papers Laid on the Table (Lok Sabha) requested the representatives of the Department of School Education and Literacy, Ministry of Education and the National Bal Bhavan, New Delhi to appear and tender oral evidence, before the Committee on 13.12.2021

17. During the oral evidence, the representative of Ministry made the following submission:-

".....something that we never wanted but something which happened on account of some disruption in filling up the post of Chairman. Sir, I must point out that the post of Chairman of the National Bal Bhavan filled vacant on 1st January, 2019 and the subsequent Chairman was designated and that was in additional charge in September, 2019. So, because of that, though audit and all was completed with slight delays, but the submission of the report to the Parliament got delayed because of that. A year after that, the COVID disruptions, actually, resulted in delay. In addition, Sir, there are was in issue pertaining to quorum. Since there was no Chairman and no regular Vice-Chairman, the minimum quorum required for this could not be fulfilled. In the meantime, we have got a regular Vice-Chairman, who is in place for next five years. So, we are taking steps to ensure that from the next year onwards, we are able to file our report on time."

Observation/Recommendations

18. The Committee note that the Ministry of Education (Department of School Education and Literacy) and the National Bal Bhavan (NBB), New Delhi have not adhered to the time frame stipulated in the recommendations of the Committee on Papers Laid on the Table contained in Paras 1.16 and 3.5 of its First Report(5th Lok Sabha), Paras 4.16 and 4.18 of Second Report (5th Lok Sabha) and Paras 1.12 and 2.6 to 3.8 of Second Report (6th Lok Sabha) presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding laying of Annual Reports and Audited Accounts on the Table of the House. The mandatory requirement of laying the papers within nine months from the closure of the accounting year has not been complied with. The requisite documents of the NBB for the year 2015-16 were laid on 10.04.2017 with delays of 03 months 10 days; for the year 2018-2019 on 08.02.2021 with delays of 13 months 08 days; for the year 2019-2020 on 20.12.2021 with delays of 11 months 20 days and for the year 2020-2021 were laid on 04.04.2022 with delays of 03 months 04 days.

19. The Committee also note that there is no provision of time bound laying of documents of NBB on the Table of the House in the Registration of Societies Act XXI 1860 and also in their Memorandum, Rules, Regulations and Bye-Laws of NBB, however, the Annual Report and Audited Accounts of National Bal Bhavan is being submitted to the Ministry of Education (Department of School Education and Literacy) for laying the same on the Table of Houses of Parliament as per directions of MoE (DoSE&L). The Committee, therefore, strongly recommends that a provision for laying of the Annual Reports and Audited Accounts as in the case of the University, within nine months from the closure of respective Accounting year, may also be incorporated in the Rules/Regulations, Memorandum and Bye-laws of NBB.

20. While examining the reasons for delays in laying the documents of the NBB, the Committee note that delay was due to non-existence of Board of Management and because of non-availability of regular Chairman/Vice-Chairman. The minimum quorum required of the Competent Authority for getting approval of these documents of NBB could not be fulfilled for financial year 2018-2019. The Director, NBB is being a Head of Organisation, is also a Competent Authority of National Bal Bhavan, but since December 2015 onwards, NBB has no regular Director, which has in continuous delay from 2018-2019 onwards. However, the documents for the financial year 2019-2020 and 2020-2021 were delayed due to COVID-19 pandemic and resultant nationwide lockdown. The

Committee note that the Ministry and the NBB had failed to finalize Annual Accounts within the stipulated time.

21. The Committee further note that the Ministry of Education (Department of Higher Education) has not been able to put in place an effective monitoring mechanism to ensure laying of these requisite documents of the NBB on the Table of both the Houses of Parliament within the stipulated time, which is a matter of serious concern. The Committee recommend that comprehensive and holistic efforts need to be made by the Ministry to ensure timely laying of these documents in future and that the Committee may be informed of the compliance of the measures taken by the Ministry to avoid delays in future.

22. The Committee also impress upon the Ministry that if due to some unavoidable reasons, the Annual Reports and Audited Accounts of the NBB could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.

**New Delhi
29 March 2023
Chaitra 8, 1945 (Saka)**

**Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

Appendix- I
Vide Para 4 of the Report

The year-wise grant provided to the NBB during the last five years

(Rupees in lakhs)

Year	Grant
2015-2016	1843.54
2016-2017	1575.54
2017-2018	1671.28
2018-2019	1875.16
2019-2020	1988.47

Statement Showing the dates of laying of the Annual Reports and Audited Accounts of the NBB for the years 2015-16 to 2020-21, as per Bulletin Part-I

Year	Date by which required to be laid	Date of laying of Annual Reports and Audited Accounts	Extent of Delay
2015-16	31.12.2016	10.04.2017	03 Months 10 days
2016-17	31.12.2017	05.01.2018	05 days
2017-18	31.12.2018	27.12.2018	No Delay
2018-19	31.12.2019	08.02.2021	13 Months 08 days
2019-20	31.12.2020	20.12.2021	11 Months 20 days
2020-21	31.12.2021	04.04.2022	03 Months 04 days

Appendix -III
Vide Para 7 of the Report

Statement showing the details of chronological sequence of different activities involved in the finalization of Annual Reports and Audited Accounts of the National Bal Bhawan, New Delhi for the years 2015-2016 to 2020-2021

Sub-Question	Points	Financial Years					
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21
7 (i)	Date of approach to the Audit Authorities (CAG)	16.08.2016	29.06.2017	21.6.2018	14.11.2019	20.2.2021	**
	Time taken after the closure of Accounting year	4 M 15 D	3M	3 M 20 D	7 M 14 D	10 M 20 D	**
7(ii)	Date of appointment statutory auditors	17.9.2014	17.9.2014	17.9.2014	19.3.2019	19.3.2019	19.3.2019
	Time taken after the approaching the audit authorities for appointment of auditors	NA	NA	NA	NA	*	**
7(iii)	Date of compilation of annual accounts	30.06.2016	31.05.2017	31.5.2018	31.5.2019	30.9.2021	**
	Time taken after the closure of the accounting year	3 months	2 months	2 months	2 months	6 months	**
7(iv)	Date of submission of annual accounts to auditors	16.08.2016	29.06.2017	21.6.2018	14.11.2019	20.2.2021	**
	Time taken after closure of respective accounting year	4 M 15 D	3M	3 M 20 D	7 M 14 D	10 M 20 D	**
7(v)	The date and duration for auditing the annual accounts by statutory auditors	24.11.2016 to 02.12.2016	04.07.2017 to 08.07.2017	3.7.2018 to 7.7.2018	3.12.2019 to 7.12.2019	3.3.2021 to 9.3.2021	**
7(vi)	The date of queries raised by auditors during auditing/after completion of the Annual Accounts (Draft SAR)	13.01.2017	26.7.2017	31.7.2018	18.1.2020	22.4.2021	**
	Time taken by auditors in raising the queries during auditing/after completion of the Annual Accounts to Audit Authorities	42 days	18 days	24 days	43 days	45 days	**
7(vii)	The date on which the replies to the audit queries were furnished to the Auditors	16.1.2017	11.8.2017	9.8.2018	23.1.2020	22.5.2021	**
	The time taken to resolve the queries	3 days	16 days	9 days	5 days	1 month	**

7(viii)	The date on which draft Audit Report was issued by Audit Authorities	13.01.2017	26.7.2017	31.7.2018	18.1.2020	22.4.2021	**
	Time taken after auditing of the annual accounts	42 days	18 days	24 days	43 days	45 days	**
7(ix)	The date on which the final Audit Report received by Organization	02.02.2017	21.8.2017	23.8.2018	29.1.2020	14.6.2021	**
	Time taken after issue of draft report	20 days	26 days	23 days	11 days	53 days	**
7(x)	Total time taken by the audit authorities after receiving of the annual accounts to furnishing the final audit report to the organisation	5 M 17 days	52 days	62 days	75 days	113 days	**
7(xi)	Date of finalization of the annual report	03.08.2016		12.6.2018	6.11.2019	--	**
	Time taken after the closure of the financial year; and also	4 M 2 D	--	2 M 11 D	7 M 5 D	--	**
	Time taken after the receipt of the final audit report	5 M 29 D	--	2 M 1 D	2 M 24 D	--	**
7(xii)	The date on which documents were got approved from the Competent Authority	17.02.2017	04.09.2017	20.9.2018	16.3.2020		**
	Time taken after finalization of Annual Report	6 M 13 D	--	3 M 10 D	4 M 10 D	--	**
	Time taken after receipt of final audit report	15 D	13 D	27 days	46 D	--	**
7(xiii)	The date on which documents were taken up for translation & printing	17.02.2017	18.10.2017	31.10.2018	18.3.2020		**
	The time taken for completing the task at each stage.	NA	NA	NA	NA	--	**

7(xiv)	The date for sending the documents to the Ministry for being laid in the House after the completion the task at each stage.	23.02.2017	13.11.2017	22.11.2018	10.7.2020	8	**
	Time taken by the organisations in sending the documents to the Ministry	6 days	26 days	22 days	3 M 22 days	--	**
7(xv)	The date of laying the documents in the House.	10.04.2017	--	27.12.2018	8.2.2021		**
	Time taken after receipt of the documents from the Organisation	1 M 15 D	--	1 M 5D	6 M 28 D	--	**

*Annual Accounts & Annual Report for 2019-20 have been finalized. It require approval of Board of Management of NBB. Due Covid- 19 Pandemic situation the process of preparation Annual Accounts & Annual Report for 2019-20 & 2020-21 has been delayed.

**Finalization of Annual Accounts & Annual Report for 2020-21 is under process.

**THE EXTRACT OF THE MINUTES OF THE SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)**

The Committee sat on Monday, 13th December, 2021 from 15:00 hrs. to 16:30 hrs. in Committee Room 'C', Parliament House Annexe, New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri Pallab Lochan Das
3. Choudhary Mehboob Ali Kaiser
4. Shri Raja Amareshwara Naik
5. Shri Saptagiri Sankar Ulaka

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

**REPRESENTATIVES OF THE MINISTRY OF EDUCATION
(DEPARTMENT OF SCHOOL EDUCATION & LITERACY) AND
THE NATIONAL BAL BHAVAN (NBB), NEW DELHI**

1. Shri Santosh Sarangi - Additional Secretary (SE & L)
2. Shri R.C. Meena, - Joint Secretary (SE&L)
3. Ms. Deepa Anand - Director (Additional charge, NBB)
4. Shri Mukesh Gupta - Dy. Director, NBB

XX XX XX XX

2. At the outset, the Hon'ble Chairperson welcomed the Members to the sitting of the Committee.

3. to 5 XX XX XX XX

6. Thereafter, the Committee called the representatives of the Ministry of Education (Department of School Education and Literacy) and National Bal Bhavan(NBB), New Delhi.

7. The Chairperson welcomed the representatives of the Ministry and the NBB to the sitting of the Committee and explained the purpose of convening the meeting. The Chairperson also explained to the witnesses about the provisions of Direction 58 of Directions by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

8. At first, the Chairperson aware to the representatives of the Ministry/NBB regarding the continuously delay in laying the documents on the Table of the House and the Ministry of Education/NBB has been asked to the reasons of delay in laying their requisite documents before the Parliament. The representative of the Ministry apprised the Committee that the reason behind on the delay on account of some disruption in filling up the post of Chairman and the post of Chairman of the National Bal Bhavan filled vacant on 1st January, 2019 and the subsequent Chairman was designated and that was in additional charge in September, 2019. Further they stated that though audit and all was completed with slight delays, but the submission of the report to the Parliament got delayed because of that and a year after that, the COVID disruptions, actually, resulted in delay. In addition, they stated that there are was in issue pertaining to quorum and since there was no Chairman and no regular Vice-Chairman, the minimum quorum required for this could not be fulfilled. The representative added that they have got a regular Vice-Chairman, who is in place for next five years and they are taking steps to ensure that from the next year onwards, they are able to file their report on time.

9. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the NBB for the useful discussion in connection with the examination of the subject.

The witnesses then withdrew.

10. to 13. XX XX XX XX

The witnesses then withdrew.

A copy of the verbatim proceedings of the sitting of the Committee has been kept on record

The Committee then adjourned.

The Extracts of the Minutes of the fourth sitting of the Committee on Papers Laid on the Table (2022-2023) held on 29.03.2023.

Committee On Papers Laid On The Table (2022-23)

The Committee sat on Thursday, 29th March, 2023 from 15:00 hours to 16:00 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra - ***Chairperson***

***Members
(Lok Sabha)***

2. Shri Shafiqur Rahman Barq
3. Shri Choudhury Mohan Jatua
4. Smt. Aparupa Poddar
5. Shri T.N. Prathapan

Secretariat

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda.

4. Thereafter, the Committee took up the following six draft Reports and six Action taken Reports for consideration and adoption:-

1. Delay in laying the Annual Reports and Audited Accounts of the National Bal Bhavan, New Delhi;
2. x x x x x;
3. x x x x x;
4. x x x x x;
5. x x x x x;

6.	x	x	x	x	x;
7.	x	x	x	x	x.
8.	x	x	x	x	x;
9.	x	x	x	x	x;
10.	x	x	x	x	x
11.	x	x	x	x	x
12.	x	x	x	x	x

The above mentioned six Reports and six Action Taken Reports were unanimously adopted by the Committee and the Chairperson was authorized by the Committee to finalize and present Reports to the Lok Sabha.

xx	xx	xx	xx
xx	xx	xx	xx

(A Copy of the verbatim proceedings of the sitting is kept.)

The Committee then adjourned.
